

DIVISION BENCH
COURT - I

O-207

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/164(KB)2022
IN
C.A.(CAA)/91(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07TH MAY 2024

IN THE MATTER OF	AGARWALLA UDYOG PVT LTD
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearances (via video conferencing/physically)

Ms. Meenakshi Manot, Adv.] For the petitioner
Mr.Arun Kumar Mishra, Adv.]

O R D E R

1. Due to paucity of time, this matter could not be taken up for hearing .
2. Post the matter on **26/06/2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)